

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/190(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	RAWMET RESOURCES PRIVATE LIMITED VS VEDANTH.COM WORLDWIDE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Saunak Mitra, Adv.] For Operational Creditor
Mr. Dripto Majumdar, Adv.
Mr. Saubhik Chowdhury, Adv.
Mr. Tanishq Pathak, Adv.

ORDER

1. Ld. Counsels for the Operational Creditor present.
2. The matter is listed for arguments. None appears on behalf of the Corporate Debtor.
3. If none appears on behalf of the Corporate Debtor on the next date of hearing, appropriate order be passed against the Corporate Debtor.
4. Post this matter on **11.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**